

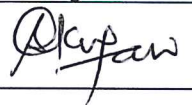
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.10.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) NO. 350/230/HDB/2018 Connected With CA(CAA) NO. 135/230/HDB/2017
NAME OF THE COMPANY	Ranganath Properties Pvt Ltd (Demerged Co.) & Ranganath Ventures Pvt Ltd (Resulting Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CA. Sunil Kumar Jain	PCA.	ssuniljain@gmail.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajeev Patna on behalf of	Adv	9533631522.	
P. Ponna Rao CGSC			

**ORDER**

PCS representing Petitioner present. Counsel representing RP present and prayed time to make submissions in relation to the reply to the objections. Time is enlarged. Put up the matter finally on 29.10.2018.

  
MEMBER JUDICIAL